

ITEM NO.28

Court 3 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 925/2021

SHASHANK SINGH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 31-08-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Anjaneya Mishra, Adv.
Mr. Sahil, Adv.
Mr. Nidhish Gupta, Adv.
Ms. Vernika Tomar, AOR

For Respondent(s)
Mr. Rupesh Kumar, Adv.
Ms. Neelam Sharma, Adv.
Ms. Pankhuri Shrivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 03.09.2021.

In the meantime, liberty is granted to serve advance copy on the Standing Counsel for the Central Agency, including Standing Counsel for the concerned authorities.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)